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| 7. Director, National Institute of Design, Ahmedabad | Member |
| 8. Collector, Thane | Member |
| 9. The Member Secretary, Maharashtra State Pollution Control Board, Mumbai | Member |
| 10. Shri Vilas Vichare, Representative of Non-Governmental Organisation | Member |
| 11. Shri V.W. Deshpande, Deputy Urban Development Department, Government of Maharashtra, Mumbai | Member Secy. |

(c) and (d) Member Secretary of the Authority has informed that no Meetings have taken place so far.

Cotton Research Centre

2581. SHRI RAJA RANGAPPA NAIK : Will the Minister of AGRICULTURE be pleased to state :

(a) the reasons for dropping the sanctioned Cotton Research Centre at Raichur in the current Five Year Plan;

(b) whether the Government have finally decided to include the Cotton Research Centre project at Raichur in the Ninth Five Year Plan;

(c) if so, whether the required data and feedback already prepared during the current Five Year Plan will be made use of for setting up the said Centre?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) The All India Coordinated Research Project (AICRP) on Cotton has 27 centres in different agro-climatic zones of the country and, therefore, the proposal for new centres have not been agreed to. However, it is proposed to include a centre under AICRP (Cotton) at Raichur in the IXth Plan depending on final approval of the Planning Commission.

(c) Yes, Sir.

Modernisation of Sugar Mills

2582. SHRI GORDHANBHAI JAVIA : Will the Minister of FOOD be pleased to state :

(a) the name of sugar mills which received financial assistance from the Sugar Development Fund for modernisation during the last two years, State-wise;

(b) the name of the sugar mills where the work of modernisation and rehabilitation was undertaken in the last two years, State-wise;

(c) the names of those mills where the modernisation work could not completed in time, State-wise; and

(d) the action taken by the Government against such mills?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) :

(a) A total of 25 sugar mills have received financial assistance from Sugar Development Fund for modernisation during the last two years. A statewise list is enclosed as statement.

(b) The Modernisation/rehabilitation work is spread over a time span and it is monitored by the Financial Institutions. The Financial assistance from SDF for modernisation is normally given in two instalments. The second instalment is released only after ascertaining that the first instalment has been properly utilised on the various approved modernisation and rehabilitation works out of the 25 sugar mills who received financial assistance during the last two years, 24 have already received full amount of assistance. The assistance so released is under various stages of utilisation.

(c) and (d) Though there is no specific time schedule prescribed in the sanction order for the modernisation schemes, yet efforts are made to see that these are completed within a reasonable period of time. As per reports available all the modernisation schemes taken up during last two years are under different stages of implementation and no inordinate delay has been reported in any of the cases.

Statement

Statewise List of Sugar Mills who received Financial assistance from the Sugar Development Fund during 1994-95 and 1995-96.

BIHAR

1. M/s. Harinagar Sugar Mills Ltd.
P.O : West Champaran, Bihar.
2. M/s. Riga Sugar Co. Ltd., Riga
Dist : Sitamarhi, Bihar.
3. M/s. Vishnu Sugar Mills Ltd.

KARNATAKA

1. M/s. Shree Doodhganga SSK Ltd.

MAHARASHTRA

1. M/s. Vasant SSK Ltd., Pusad,
Dist : Yavatmal, Maharashtra.
2. M/s. Bhogawati SSK Ltd.,
Shahunagar, Kolhapur Dist.
3. M/s. Chhatrapati Shahu SSK Ltd.,
Kagal, Dist. Kolhapur
4. M/s Vrideshwat SSK Ltd.,
Adinathnagar, Dist : Ahmednagar
5. M/s. Daulat SSK Ltd., Chandgad
Dist : Kolhapur